

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 1189
ANSWERED ON 10/03/2025
PROGRESS OF PMAY-URBAN IN BIHAR**

1189. SHRI MANOJ KUMAR JHA:

Will the Minister of Housing and Urban Affairs be pleased to state :

- (a) whether it is a fact that only 48 per cent of the houses sanctioned under Pradhan Mantri Awas Yojana - Urban (PMAY-U) in the State of Bihar have been completed and delivered to beneficiaries;
- (b) if so, the reasons for the low completion rate despite 84 per cent of the housing shortage being addressed through sanctioned houses; and
- (c) whether Government has formulated any timeline for completing the remaining houses; and
- (d) the steps being taken to accelerate the completion and delivery of houses to beneficiaries in the State of Bihar?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (d): 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, the Ministry of Housing and Urban Affairs (MoHUA) supplements the efforts of States/Union Territories (UTs) by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to eligible households across the country.

Based on the proposals received, a total of 3,14,477 houses have been sanctioned by the Ministry in the State of Bihar under PMAY-U, of which 2,92,162 have been grounded for construction and 1,74,458 have been completed/delivered to the beneficiaries as on 03.03.2025. The percentage of houses completed in Bihar stands at 55.50%.

The timeline for completion of projects varies from State to State and generally it takes 12-36 months in different verticals of the scheme and as per Detailed Project Reports (DPRs) of respective projects. The completion timeline for houses depends on various factors like availability of encumbrance free land, statutory compliances for start of construction, arrangement of funds by beneficiaries etc. The Ministry regularly reviews the status of implementation of PMAY-U with States/UTs through Monthly Progress Reports (MPRs), Monthly Review Meetings and in the meetings of Central Sanctioning and Monitoring Committee (CSMC) for completion of sanctioned houses within the extended scheme period i.e. upto 31.12.2025.

Furthermore, based on the learning from the experiences of 9 years implementation of PMAY-U, Ministry of Housing and Urban Affairs has revamped the scheme and launched PMAY-U 2.0 'Housing for All' Mission with effect from 01.09.2024 for 1 crore additional eligible beneficiaries at affordable cost through four verticals i.e., Beneficiary Led Construction (BLC), Affordable Housing in Partnership (AHP), Affordable Rental Housing (ARH) and Interest Subsidy Scheme (ISS). The scheme guidelines are available at <https://pmay-urban.gov.in/uploads/guidelines/Operational-Guidelines-of-PMAY-U-2.pdf>.
